

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1880
ANSWERED ON:26.03.2012
CASES UNDER NATIONAL GREEN TRIBUNAL
Bajwa Shri Partap Singh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the hearing of the environmental cases has begun in the National Green Tribunal (NGT) in the country;
- (b) if so, the total number of cases referred to the NGT since its inception;
- (c) whether the number of benches are not adequate for hearing a huge number of cases in the country;and
- (d) if so, the steps taken by the Government to set up additional benches of NGT in the country?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) Yes, Sir.
- (b) A total number of 229 cases (including 103 miscellaneous applications) have been received in the NGT since its inception as on 20.3.2012.
- (c) No, Sir.
- (d) Does not arise.